

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF PUBLIC ENTERPRISES**

RAJYA SABHA

UNSTARRED QUESTION No. 745

ANSWERED ON 13.12.2022

Framework to determine the value of assets for monetization

745. SHRI S NIRANJAN REDDY:

Will the Minister of FINANCE be pleased to state:

- a) Whether Government has laid down any framework to determine the value of assets that would be monetized and other criteria through a centralized mechanism, if so, the details thereof;
- b) The timeline that is taken into consideration to evaluate the financial analysis of the asset to determine the appropriate model for asset monetization, if so, the details thereof; and
- c) Whether the Inter-Ministerial Group (IMG) which is supposed to be the repository of all models, endeavored to create new models for the Indian context, if so, the details thereof?

ANSWER

**THE MINISTER OF STATE FOR FINANCE
(DR. BHAGWAT KISHANRAO KARAD)**

- (a) Asset monetization program of the Government aims at unlocking the value of public assets which may be core or non-core assets. The core assets are monetized through National Monetization Pipeline (NMP), where monetization including bidding process is undertaken by respective asset owning entity, and not through a centralized mechanism, as per respective extant regulations and guidelines. The non-core assets which are in surplus (un-used or under-used) largely comprising of land, building and other immovable properties are monetized through a multi-level institutional mechanism.

- (b) Financial analysis and determination of appropriate model for asset monetization is typically undertaken as part of feasibility studies and the timelines varies from case to case.

- (c) Inter-Ministerial Group (IMG) considers the appropriate model for asset monetization on a case-to case basis depending upon the financial analysis, the feasibility report of consultants/ experts and the requirements of the asset owning authority.
